

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

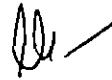
ORDERS OF THE BENCH

Date of Order: 02.08.2016

OA No. 291/00087/2014

Mr. S.S. Ola, counsel for applicant.
Mr. P.K. Sharma, counsel for respondents.

Counsel for the applicant submits that he would like to withdraw this Original Application with liberty to file fresh one with better particulars. The Original Application is dismissed as withdrawn with liberty as prayed for.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat